## COURT-I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## <u>APPEAL NO. 340 OF 2016 &</u> IA NO. 743 OF 2016 & IA NO. 703 OF 2018

Dated: 12<sup>th</sup> September, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Azure Sunrise Pvt. Ltd. .... Appellant(s)

Vs.

Chamundeshwari Electricity Supply Corporation Ltd. & Anr. .... Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.

Ms. Anuradha Mukherjee Ms. Shikha Tandon Ms. Pallavi Rao

Mr. Robin Grover

Counsel for the Respondent(s) : Mr

Mr. Sandeep Grover

Ms. Pankhuri Bhardwaj for R-1

## <u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on **25.10.2018**.

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur) Chairperson

ts/mk